



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

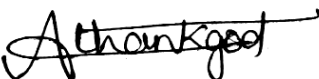
വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മേയ് 25 25th May 2021 1196 ഇടവം 11 11th Idavam 1196 1943 ജ്യേഷ്ഠം 4 4th Jyaishta 1943	നമ്പർ } No. } 21
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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswathy T A, Thattakkattu vilayil House, Kalanadikkolly P. O., Kelakkavala, Sulthan Bathery Taluk, Wayanad, Pin-673 579, holder of SSLC No. G 612585 with Register No. 485808 of March 2007, have changed my signature as shown below.

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Pulpally
17-4-2021.

ASWATHY T A

NOTIFICATION

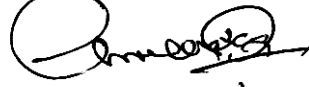
It is hereby notified for the information of all authorities concerned and the public that I, Abdul Muneer K. P., Shareefa Manzil, P.O.Vengad, Kannur District, Pin-670 612, holder of Extract of School Admission Register No. 11825, date of Admission 1-6-1989 issued by the Head Master, Mattanur High School, Election Identity Card No. CPH1395607 dated 21-10-2016 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, Driving Licence No. 58/2467/1997 dated 23-3-2019 issued by the Asst. LA, Thalassery, in the S.S.L.C. No. R216159 with Register No. 225399 of March 2016, of my son Muhammed Shafnas, in the Birth Certificate with Registration No. 64/2000, date of Registration 13-1-2000, issued by the Registrar of Births & Deaths, Mattanur Municipality, in the S.S.L.C. No. T735716 with Register No. 223361 of March 2018 of my daughter Afeefa Sherin, in the Birth Certificate with Registration No. 1335/2002, date of Registration 19-6-2002 issued by the Registrar of

Births & Deaths, Mattanur Municipality, in the Extract of School Admission Register of my minor son Muhammed Ameen M. C. with Admission No. 2059, date of Admission 26-4-2017 issued by the Principal, A.E.S. English Medium School, Kavinmoola, in the Birth Certificate of my minor son Muhammed Ameen M.C. with Registration No. 5094/2009, date of Registration 13-10-2009, issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, in the Extract of School Admission Register of my minor daughter Faathima M.C. with Admission No. 2524, date of Admission 1-3-2019 issued by the Principal, A.E.S. English Medium School, Kavinmoola, in the Birth Certificate of my minor daughter Faathima M.C. with Registration No. 7221/2012, date of Registration 28-12-2012 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, in the Birth Certificate of my another minor son Abdul Malik with Registration No. 5023/2017, date of Registration 26-7-2017 issued by the Registrar of Births and Deaths, Kannur Corporation, in the Certificate of Importer-Exporter Code (IEC) with IEC No. 1016909381 issued on 27-9-2016 from office of the Jt. Director General of Foreign Trade, Kendriya Bhawan, Cochin, and as Abdul Muneer Kalathil Pallikandi in the Passport No. R 1953579, issued on 8-11-2017 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Sheik Abdulla Muneer Bin Moosa and have changed my signature as shown below.

Old Signature:



New Signature:



The above changes will come into effect in all records related to me.

Vengad,
19-4-2021.

ABDUL MUNEER K. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kochu Thresy R, A J House, Thurayadi, Thekkekkara, Karumkulam, Puthiyathura P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 526, holder of SSLC Certificate No. B 493474 with Register No. 652433 of March 2001; Higher Secondary Examination Certificate No. HSE 0031682 with Register No. 1025369 of June 2004 (SAY), issued from Board of Higher Secondary Examination, Government of Kerala; Electoral Identity Card No. SHB2307437, dated 8-4-2019, issued by the Electoral Registration Officer, Kovalam Constituency; and known as Kochuthresy in the Permanent Account No. HPSPK7287F, issued

from Income Tax Department, Government of India; Ration Card No. 1106272130 (Sl No.1), dated 8-5-2019, issued by Taluk Supply Officer, Neyyattinkara; is one and the same person. Hereafter I have changed my name as Isha and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
16-4-2021.

KOCHU THRESY R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shambu P. S, Shambu Nivas, Karichal, Pulluvila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 526, presently working as Part Time Santhi in Ramapadani Devaswam, Neyyattinkara Sub Group, Neyyattinkara Group, Travancore Devaswam Board, holder of S. S. L. C. No. G 257824 with Register No. 101136 of March 2007; Higher Secondary Examination (Class XII) Certificate No. HSE A 414335 with Register No. 5026626 of March 2009, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Arts Degree Certificate No. 0377466 with Register No. 15610601/15610203/10114015 of July 2013, issued by the Vice-Chancellor, University of Kerala; Diploma in Computer Application (Fast Track) Course Certificate Sl. No. 122 with Reg. No. 0124/DCA/JAN-14/037 of January 2014, issued from Kerala State Centre for Advanced Printing and Training (C-apt), Thiruvananthapuram; Birth Certificate with Registration No. 1376/1992, date of Registration 25-5-1992, issued by the Birth and Death Registrar, Municipal Office, Neyyattinkara; Driving Licence No. 20/982/2011, dated 25-8-2017, issued by the ALA Neyyattinkara; Electoral Identity Card No. SHB0436105, dated 15-1-2014, issued by the Electoral Registration Officer, Kovalam LA Constituency; Ration Card No. 1106287559 (Sl. No. 2), dated 26-6-2020, issued by the Taluk Supply Officer, Neyyattinkara; Marriage Certificate with Registration No. 15/2017, date of Registration 16-2-2017, issued by the Local Registrar, Athiyannoor Grama Panchayat, also known as Shambu in the Permanent Account No. GCUPS3232J, issued from Income Tax Department, Government of India, known as Shambhu in the Bachelor of Software Engineering Advanced Diploma Certificate with Enroll No. 02000 and Register No. TVM/03/04/09, dated 3-11-2010, issued from Human Resource Development Society, Thiruvananthapuram, and known as Shambu Peethambaran Sudharma in the Passport No. S4170740, dated 6-9-2018, issued by the Passport Officer, Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Hari Narayan P. S and will sign accordingly.

This change will come into effect in all records related to me.

Pulluvila,
22-4-2021.

SHAMBU P. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abeebulla. M, Town Ship Colony, Vizhinjam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521, holder of S. S. L. C. No. S 786480 with Register No. 111650 of March 2017; Birth Certificate with Registration No. 5992/02, date of Registration 31-12-2002, issued from Thiruvananthapuram Corporation; Ration Card No. 1106071861 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, have changed my name as Habeebali. M and will sign accordingly.

This change will come into effect in all records related to me.

Vizhinjam
23-4-2021.

ABEEBULLA. M

NOTIFICATION

I, Sona Japa. K, Grace Nivas, Kunnilvila, Nemom P. O. of Pallichal Village in Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 020, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as SIUC, Nadar in my S.S.L.C. Book No. H 159403 with Register No. 126307 of March 1995, is corrected as Christian, Nadar vide Certificate No. A6/8956/21/K.Dis., dated 23-4-2021 issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Pallichal,
26-4-2021.

SONA JAPA. K

NOTIFICATION

I, Ratheesh. R, Madathuvilakathu Puthenveedu, Melekonam, Parasuvaikkal P. O. of Parasuvaikkal Village in Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 508, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, ECI Nadar in my S.S.L.C. Book No. F 605281 with Register No. 564896 of March 2006, is corrected as SIUC Christian Nadar vide Certificate No. A6/8238/21/K.Dis. dated 20-3-2021 issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parasuvaikal,
26-4-2021.

RATHEESH. R

NOTIFICATION

I, Liju R, Thekkeplavila Thekkarikathu Veedu, Mulloor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my SSLC Certificate No. M 387925 with Register No. 564837 of March 2012; is corrected as Christian, Nadar vide Certificate No. A6/8404/21/K.Dis, dated 20-3-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to me.

Neyyattinkara,
16-4-2021.

LIJU R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rohini. R, 'Mayuram', TC 27/560, Pattoor, Vanchiyoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 035, holder of Matriculation Examination-X Standard Certificate S. No. MAT 0119272 with Register No. 819349 of March 2001, issued from Board of Matriculation Examination, Tamilnadu; Electronics Engineering (Instrumentation) Diploma Certificate No. D. C. B. 167736 with Register No. 2118228 of April 2004, issued from State Board of Technical Education and Training, Tamil Nadu; Bachelor of Engineering Degree Certificate with Register No. 71906121304/RG of April 2010, issued from Anna University, Tamilnadu; Driving Licence No. TN37 20110011143, dated 14-9-2011, issued by the Assistant Licensing Authority, RTO, Coimbatore South, Tamilnadu; Marriage Certificate with Registration No. 2257/2013, date of Registration 3-7-2013, issued by the Local Registrar, Thiruvananthapuram Corporation, also known as R. Rohini in the Ration Card No. 1102070330 (Sl. No. 6), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, known as Rohini in the Electoral Identity Card No. JBB7607096, dated 11-6-2007, issued by the Electoral Registration Officer, Perur Assembly Constituency, Tamil Nadu, known as Rohini Vineeth in the Permanent Account No. BJAPV6194G, issued from Income Tax Department, Government of India and in the Passport No. L3018246, dated 16-7-2013, issued by the Assistant, Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Rohini Vineeth only consequent on my marriage.

This change will come into effect in all records related to me.

Vanchiyoor
23-4-2021.

ROHINI. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Grace Ajayan A, Grace Villa, House No. 31, Jai Nagar, Peroorkada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 005, holder of SSLC Certificate No. Q139142 with Register No. 121389 of March 2015; Higher Secondary Examination Certificate No. HSE 2/2017/027941 with Register No. 4028447 of March 2017, issued by Board of Higher Secondary Examinations, Government of Kerala; College Certificate No. C2-1329/LBSITW/2017, (now studying Fourth year B.Tech in LBS Institute of Technology for Women with Admission No. 2017414, date of Admission 10-8-2017) dated 20-4-2021 issued by the Principal, LBS Institute of Technology for Women, Thiruvananthapuram; Ration Card No. 1103011009 (Sl. No. 3), dated 21-10-2020, issued by Taluk Supply Officer, Thiruvananthapuram; Permanent Account No. CJEPA1092F, issued from Income Tax Department, Government of India; Electoral Identity Card No. UHE3103322, dated 19-1-2021, issued by the Electoral Registration Officer, Vattiyoorkavu Constituency; and known as Grace A in the Birth Certificate with Registration No. 5372/98, date of Registration 25-11-1998, issued by the Registrar of Birth & Deaths, Corporation of Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Grace Hannah Ajay and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
20-4-2021.

GRACE AJAYAN A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joly Vargeese, TC 3/537, Gandhi Smaraka Nagar, House No. 70, Muttada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. H 200594 with Register No. 115642 of March 1995; Driving Licence No. 21/6078/2011, dated 7-10-2011, issued by the Asst. LA, Nedumangad, also known as Joly Varghese in the Vocational Higher Secondary Examination Certificate Serial No. VE 50758 with Register No. 225847 of September 1997, issued from State Board of Vocational Higher Secondary Examinations, Government of Kerala; Computing Certificate Serial No. 27549 with Enrolment No. 020635126 of June 2002, issued from Indira Gandhi National Open University, New Delhi; Post Graduate Diploma in Computer Applications Certificate Serial No. 29208 with Enrolment No. 031755580 of December 2005, issued from Indira Gandhi National Open University, New Delhi; Advanced Diploma in Computer Applications Certificate Serial No. 636 with Enrolment No. 031755580 of December 2006, issued from Indira Gandhi National Open University, New Delhi; Master of Computer

Applications Certificate No. 068667 with Enrolment No. 031755580 of June 2007, issued from Indira Gandhi National Open University, New Delhi; Master of Engineering Degree Certificate with Register No. 96308405015 of June 2010, issued from Anna University of Technology, Tirunelveli, Tamilnadu; Electoral Identity Card No. HVX2021491, dated 28-6-2003, issued by the Electoral Registration Officer, Thiruvananthapuram North LA Constituency; Birth Certificate with Registration No. 14, date of Registration 27-3-2014, issued from Kumaharpara Grama Panchayat, Government of Chhattisgarh, of my daughter Jeeva J. J; Permanent Account No. AZGPV6707L, issued from Income Tax Department, Government of India; Passport No. K1688141, dated 2-2-2012, issued by the Passport Officer, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Joly Varghese only.

This change will come into effect in all records related to me.

Muttada,
27-4-2021.

JOLY VARGESE

NOTIFICATION

I, Shyni, T., Elluvila, Kanthalloor, Plamoottukada P. O., Thiruvananthapuram District, Pin-695 128, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S. S. L. C. Certificate (Certificate No. 529950 with Register No. 671355 of March 2003) as Christian, LC, Nadar is corrected as Christian Nadar vide Certificate No. A6/8490/21/K.Dis dated 3-4-2001 issued by the Tahsildar, Taluk Office, Neyyattinkara, Thiruvananthapuram.

This correction will come into effect in all records related to me.

Thiruvananthapuram,
27-4-2021.

SHYNI, T.

NOTIFICATION

I, Reshma T, Azhamkonathu Mele Charuvila Puthen Veedu, TC 64/1631, Punchakkari, Thiruvallam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 027, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Vettuva in my S S L C Certificate No. I 278530 with Register No. 123482 of March 2009, is corrected as Hindu, Thandan vide Certificate No. A5-30621/20, dated 5-2-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
28-4-2021.

RESHMA T

NOTIFICATION

I, Selimon.S, TC 65/1748, S. S. Bhavan, Punchakkari, Thiruvallam P. O., Thiruvananthapuram District-695 027, do hereby notify for the information of all concerned authorities and public that my Religion which is wrongly entered as Hindu Nadar in my SSLC Book No. C 635940 with Register No. 659195 of March 2003 is corrected as Christian Nadar vide Certificate No. A5-14850/2021/K.Dis. dated 22-4-2021 issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This correction will come into effect in all records related to me.

Thiruvallam,
27-4-2021.

SELIMON.S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Surya. M, Kadakapalli Veedu, Ambalammukku, Nellanadu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 606, holder of S. S. L. C. No. P 155960 with Register No. 532700 of March 2014; Higher Secondary Examination Certificate No. HSE 5/2016/007480 with Register No. 3007491 of March 2016, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Arts Degree Certificate No. 0615825 with Register No. 14113604/14116144048 of April 2019, issued from University of Kerala; Electoral Identity Card No. XKI1429729, dated 2-3-2021, issued by the Electoral Registration Officer, Vamanapuram Assembly Constituency; Ration Card No. 1105202653 (Sl. No. 2), dated 18-12-2018, issued by the Taluk Supply Office, Nedumangad; Marriage Certificate No. 11/2020, dated 24-11-2020, issued by the Marriage Officer, Vamanapuram, have embraced Islam Religion from Hindu, Nadar Community with a new name Safa Alfarudeen. Hereafter I will be a member of Islam Religion and will be known by the name Safa Alfarudeen and will sign accordingly.

This change will come into effect in all records related to me.

Nellanadu,
23-4-2021.

SURYA. M

NOTIFICATION

I, Anjima. S.L, Aswathy, Aramthanam, Vamanapuram P. O., Nedumangadu Taluk, Thiruvananthapuram District, holder of S. S. L. C. Certificate No. F628493 with Register No. 537069 of March 2006, do hereby notify for the information of all concerned authorities and the public that my Caste which is entered in the SSLC Certificate as Hindu Chekkala is corrected as Hindu Chakkala, Caste Certificate Number B2-5184/2021 dated 23-4-2021 issued by the Tahsildar, Nedumangadu.

This correction will come into effect in all records related to me.

Aramthanam,
28-4-2021.

ANJIMA. S.L

NOTIFICATION

I, Jayakumar B, Vaisakham, House No. 1138, Cherunniyoor P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 142, do hereby notify for the information of all authorities concerned and the public that my minor daughter Varsha S Jayakumar, whose Community which is wrongly entered as Buddhist, Nil in her S S L C Certificate No. U 434633 with Register No. 232897 of March 2019; is corrected as Hindu, Pulaya vide Certificate No. B1-1254/2021/Kdis, dated 21-1-2021, issued by the Tahsildar, Taluk Office, Varkala.

This change will come into effect in all records related to her.

Varkala,
18-1-2021.

JAYAKUMAR B

NOTIFICATION

I, Alvy K, Sisily Bhavan, MP I/217-A, Vimalapuram, Thachottukavu, Peyad P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Xian, Nadar in my S S L C Book No. B 48084 with Register No. 373970 of March 1975, is corrected as Latin Catholic Christian vide Certificate No. A5/6796/21/KDis, dated 22-4-2021, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
28-4-2021.

ALVY K

NOTIFICATION

I, Sasidharan.P, Divya Bhavan, Nellivila, Perumpazhuthoor P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 126, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LMS X'ian, Nadar in my S. S. L. C. Book No. 503667 with Register No. 341581 of March 1978, is corrected as Christian, SIUC Nadar vide Certificate No. A5/15590/21, dated 21-4-2021, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Perumpazhuthoor,
23-4-2021.

SASIDHARAN. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anoop Allen, Cana, Ramankulangara Kollam, Pin code-691 003, holder of Secondary School Certificate Number 060034 of March 2005, issued by Goa Board of Secondary and Higher Secondary, in Passport No. R1511648 valid till 26-7-2027, issued by Republic of India, in the PAN Card issued by Income Tax Department, Government of India PAN No. AQGPA2235F also known as Allen Anoop in Higher Secondary School Certificate 56330 of March 2007, Birth Certificate D4937/1992 issued on 5-2-2020 by Sub Registrar of Birth and Death Kollam Corporation, also known as Anoop Allan in the driving License. No. GA0620100060761 valid till 27-9-2030 issued by Goa State, is one and the same person. Hereafter I will be known by the name Anoop Allen only.

This change will come into effect in all records related to me.

Kavanadu,
16-2-2021.

ANOOP ALLEN

NOTIFICATION

I, Jose Jefferson M, Usha Mandiram, Rajagiri Road, Sasthamcotta, Kunnathoor Taluk, Kollam District, Pin-690 521, do hereby notify for the information of all authorities concerned and the public that my minor son Davis Tom Jose, whose Community which is wrongly entered as Christian, Angloindian in his S S L C Certificate No. T 176003 with Register No. 571277 of March 2018, is corrected as Christian, Latin Catholic vide Certificate No. A3-3931/2021/K.Dis, dated 30-4-2021, issued by the Tahsildar, Taluk Office, Kunnathoor.

This change will come into effect in all records related to him.

Kunnathoor,
7-5-2021.

JOSE JEFFERSON M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reghunathen Oonnithan M R, Muthalakkuzhiyil, Kumbazha P. O., Kozhenchery Taluk, Pathanamthitta District, Pin-689 653, holder of S S L C Book No. E 175300 with Register No. 218165 of March 1984; Pre Degree Examination Certificate with Register No. 70332, dated 23-6-1986, issued by the Controller of Examinations, Gandhiji University, Kottayam; Degree of Bachelor of Science Certificate with Register No. 36811/A'89, dated 20-8-1992, issued by the Vice Chancellor, Mahatma Gandhi University; Degree of Bachelor of Education Certificate with Register No. 3835 December 1993, dated 5-3-1996, issued by the Vice Chancellor, Mahatma Gandhi University; Driving Licence No. 3/2022/2002, dated 13-6-2019, issued by ALA, Pathanamthitta; also known as Reghunathan Oonnithan M R in the Employment

Certificate No. TRY/1619/2021-H1 with PEN No. 239427 (now working as Senior Superintendent in the Directorate of Treasuries, Thycaud, Thiruvananthapuram.), dated 23-4-2021, issued by the Assistant Director, Directorate of Treasuries, Thycaud, Thiruvananthapuram; known as Reghunathan Unnithan M R in the Permanent Account No. AUDPR2432E, issued from Income Tax Department, Government of India; known as Raghunathanunnithan in the Electoral Identity Card No. KL/14/112/096742, dated 22-10-1998, issued by the Electoral Registration Officer, Pathanamthitta Constituency; known as Raghunathanunnithan M R in the Ration Card No. 1209129884 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Pathanapuram; known as Reghunathen Unnithan M R in the Extract of Admission Register with Admission No. M 5955, date of Admission 5-4-2013, issued by the Principal, Mar Gregorios Memorial Residential Public School, Kottarakkara, of my daughter Parvathi Unnithan R; and known as Reghunathan Unnithan in the Birth Certificate with Registration No. 312/2007, date of Registration 3-4-2007, issued by the Registrar of Births & Deaths, Pallickal Grama Panchayat, of my daughter Parvathi Unnithan R; is one and the same person. Hereafter I have changed my name as Reghunathan Unnithan M R.

It is further notified that I have changed the name of my minor daughter Parvathi Unnithan R, holder of Extract of Admission Register with Admission No. M 5955, date of Admission 5-4-2013, issued by the Principal, Mar Gregorios Memorial Residential Public School, Kottarakkara; Birth Certificate with Registration No. 312/2007, date of Registration 3-4-2007, issued by the Registrar of Births & Deaths, Pallickal Grama Panchayat; Ration Card No. 1209129884 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Pathanapuram; as Parvathi R Unnithan.

This change will come into effect in all records related to us.

Kozhenchery,
28-4-2021.

REGHUNATHEN OONNITHAN M R

NOTIFICATION

I, Sreelekshmi S, Thadathivila Veedu, House No. 764, Enathu P. O., Adoor Taluk, Pathanamthitta District, Pin-691 526, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Vaniyar in my S S L C Certificate No. T 151191 with Register No. 573621 of March 2018, is corrected as Hindu Vaniyan vide Certificate No C1-3711/21/KDis dated 18-3-2021 issued by Tahsildar, Taluk Office Adoor.

This correction will come into effect in all records related to me.

Adoor,
15-4-2021.

SREELEKSHMI S

NOTIFICATION

It is hereby notified for the information of all the authorities concerned and the public that I, Akshay M, Valiyaputhedathu, Pullad P. O., Thiruvalla Taluk, Pathanamthitta District, Pin-689 548; holder of All India Secondary School Examination 2010 Certificate with Roll No. 4146251, dated 28-5-2010, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2012, Certificate with Roll No. 4627858, dated 28-5-2012 issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Degree Certificate with Reg. No. NCAMEME019, dated 4-10-2016, issued by the University of Calicut; Ration Card No. 1313005855 (Sl. No. 4), dated 15-3-2017 issued by Taluk Supply Officer, Thiruvalla; Electoral Identity Card No. IOZ0359919, dated 23-10-2015, issued by the Electoral Registration Officer, Assembly Constituency Aranmula; Driving License No. 27/2188/2012, dated 13-7-2012, issued by Asst. LA, Thiruvalla; Permanent account Number Card DSPPM1792B, issued by Income Tax Department, Government of India; Birth Certificate with Registration No. 4/1994, date of Registration 3-1-1994, issued by the Registrar of Births and Deaths, Kumarapuram Grama Panchayat, also known as Akshay Muraleedharan Pillai in the Passport with Passport No. U2365818, date of issue 22-12-2020, issued from the Passport Office, Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Akshay Muraleedharan Pillai only.

This change will come into effect in all records related to me.

Pullad,
26-4-2020.

AKSHAY M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rema Devi K. G, Rema Sadanam, V Kottayam P. O., Konni, Pathanamthitta-689 656, holder of School Admission Register Extract with Admission No. 5422, date of Admission 16-5-1980 issued by Headmistress, N.S.S High School, Vallicode, Kottayam, as Ramadevi K.G in the Marriage Certificate with Register No. 81/1995, dated 22-12-1995 issued by Registrar of Marriages, Pramadam Grama Panchayat, also known as Remadevi in the Electoral Identity Card No. KL/17/113/255515 dated 8-10-1998 issued by Electoral Registration Officer, Konni Constituency, also known as Rema Devi in the Ration Card No. 1373021883 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Konni and also known as Rema S Kumar in the Pension Payment Order No. S/049914/2007 (ARMY) with Regimental

Number 14253741 Y dated 6-12-2007 of my husband Sethu Kumar B issued by Office of the Principal CDA (Pensions) Allahabad is one and the same person. Hereafter I will be known by the name Rema S Kumar only consequent on my marriage.

This change will come into effect in all records related to me.

V Kottayam,
15-4-2021.

REMA DEVI K. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhoshkumar. T. V, Sabeena Manzil, Mangalam Ward, Kanjiramchira P. O., Alappuzha Dist, Pin-688 007, holder of SSLC Book No. B.236113 with Register No. 49271 of March 1989, Driving Licence No. 4/1554/1992, dated 25-6-2018 issued by Asst. Licensing Authority, Alappuzha, Employment Exchange Registration Identity Card with Registration No. 33/97, date of Registration 28-1-1997 issued from District Employment Exchange, Alappuzha also known as Santhosh in Election Identity Card No. AWE1521764 dated 13-1-2014 issued by Electoral Registration Officer, Alappuzha LA Constituency and also as Salim mentioned in the Birth Certificates of my children Saleena. S (Registration No. I-1467/03, date of Registration 24-4-2003), Aleena S (Registration No. 8645/2006 date of Registration 13-11-2006) both issued from Alappuzha Municipality and Salman S (Registration No. 844/2010, date of Registration 13-5-2010 issued from Ambalappuzha North Grama Panchayat) is one and the same person. I have embraced Islam Religion from Hindu Ezhava Community with the name Salim V. T. Hereafter I will be a member of Islam Religion and have changed my name as Salim V. T and will sign accordingly.

This change will come into effect in all records related to me.

Alappuzha.

SANTHOSHKUMAR. T. V

NOTIFICATION

I, Devika Mohan, Devika (H), Keezhvanmazhy, Pandanadu P. O., Chengannur, Alappuzha Dist, Pin-689 506 do hereby notify for the information of all authorities concerned and the public that I have changed the name of my minor daughter Devanandha Nair, holder of Birth Certificate with Registration No. 1704/2010, date of Registration 20-12-2010 issued from Pallickal Grama Panchayat, Passport No. U0772427, dated 26-3-2020 issued from Embassy of India Muscat, School Certificate with GR No. 42845 dated 14-1-2021 issued from Indian School Muscat as Deva Nandha Shyam.

This change will come into effect in all records related to her.

Pandanadu,
19-4-2021.

DEVIKA MOHAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thettuparakizhakkethil Nandana, Thettuparakizhakkethil, Thittamel, Chengannur, Alappuzha Dist., Pin-689 121, holder of Secondary School Certificate No. TS-AA247541 with Roll No.1533127835 of March 2015 issued from Board of Secondary Education, Telungana State; Birth Certificate with Registration No. 2905/1999, date of Registration 13-9-1999 issued from Pandalam Municipality; Electoral Identity Card No. SAZ1164870, dated 7-4-2019 issued by the Electoral Registration Officer Chengannur L A Constituency; PAN Card No. BZFPN4150F issued from Income Tax Department, Govt. of India; and also known as Nandana in the Ration Card No. 1422044627, dated 24-8-2020 issued by Taluk Supply Officer Chengannur; is one and the same person. Hereafter I have changed my name as Nandana T.R.

This change will come into effect in all records related to me.

Chengannur,
9-4-2021.

THETTUPARAKIZHAKKETHIL NANDANA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dilip George Koshy.T, Thommenparampil House, Thazhakara P. O., Mavelikara, Alappuzha District, Pin-690 102, holder of SSLC No. I-593593 with Register No. 196509 of March 2009, Higher Secondary Examination Certificate No. HSE 692325 with Register No. 7088899 of March 2011 issued from Board of Higher Secondary Examination, Govt. of Kerala, Course completion Certificate in Bachelor of Technology No. C1258 and Registration No. 111131101126 dated 28-5-2015 issued from Dr. MGR Educational and Research Institute University, Chennai, Tamil Nadu, also known as T Dilip George Koshy in Birth Certificate with Registration No. 2118/93 date of Registration 30-7-1993 issued from Mavelikara Municipality and as Dilip Koshy in Driving Licence No. 31/95/2012 dated 16-12-2017 issued by Asst. Licensing Authority Mavelikara, in Passport No. N4726971 dated 19-11-2015 issued from Regional Passport Office Cochin, in Ration Card No. 1421087042 dated 15-3-2017 issued by Taluk Supply Officer, Mavelikara, in PAN Card No. ATPT1853C issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I will be known by the name Dilip George Koshy. T only.

This change will come into effect in all records related to me.

Mavelikara,
16-4-2021.

DILIP GEORGE KOSHY. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Peter, Thekkeveetil, Chennithala P. O., Mavelikara, Alappuzha Dist, Pin-690 105, holder of Extract of Admission Register with Admission No. 5582, date of Admission 21-5-1979 issued from Govt. Boys High School, Mavelikara, mentioned in the Birth Certificates of my children Neenu Peter (Registration No. 2493/1989, date of Registration 18-9-1989 issued from Mavelikara Municipality) and Nithin Peter (Registration No. 112/90, date of Registration 31-10-1991 issued from Thekkekara Grama Panchayat), mentioned in the SSLC of my son Nithin Peter (No. J-236138 with Register No. 191712 of March 2009); also known as Peter O in the Electoral Identity Card No. SAZ1036292 dated 9-5-2018 issued by Electoral Registration Officer, Chengannur LA Constituency; also as O. Peter in Driving Licence No. 31/3568/2012 dated 15-6-2017 issued by Addl. Licensing Authority, Mavelikara, mentioned in the SSLC of my daughter Neenu Peter (SSLC No. E697818 with Register No. 463836 of March 2005); known as Peter K in the Birth Certificate with Registration No. 01/2017 date of Registration 10-4-2017 issued from Chettikulangara Grama Panchayat; and also as Peter Oonnoony Kankalil Chirayil in Passport No. R0524120, dated 9-5-2017 issued by Regional Passport Officer Cochin is one and the same person. Hereafter I have changed my name as Peter Oonnoony.

This change will come into effect in all records related to me.

Chennithala,
13-4-2021.

PETER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nijosh John, Thekkethadathil House, Ettumanoor P. O., Kottayam Taluk, Kottayam, Pin-686 631, holder of SSLC No. D 541608 with Register No. 506566 of March 2004, National Trade Certificate with Sl. No. (N.T.C) 2008 (S-8) of July 2008, issued from Ministry of Labour and Employment, National Council for Vocational Training, Election Identity Card No. FPD1699156, dated 18-2-2008, issued by Electoral Registration Officer, Ettumanoor LA Constituency, Driving Licence No. 5/1821/2010, dated 19-3-2010, issued by Asst. L.A. Kottayam, Marriage Certificate No. 61/12, date of Registration 10-9-2012, issued by Local Registrar, Ettumanoor Grama Panchayat, in the Birth Certificate of my minor son Muhammed Usman Ihsan with Registration No. 776/2014, date of Registration 28-2-2014, issued by Registrar of Births and Deaths, Arpookara Grama Panchayat, in the Birth Certificate of my another minor son Muhammed Umar Ihsan with

Registration No. 3456/2015, date of Registration 22-8-2015, issued by Registrar of Births and Deaths, Arpookara Grama Panchayat, in the Birth Certificate of my another minor son Muhammad Shahabaz Ihsan with Registration No. 268/2020, date of Registration 18-2-2020, issued by Registrar of Births, Deaths and Marriages, Pala Municipality, in the Extract of School Admission Register of my son Muhammed Usman Ihsan with Admission No. 1945, date of Admission 21-5-2020, issued by Headmistress, P.M.S.A. P.T.M L.P School, Kaduvamuzhy, Erattupetta and also known as Nijosh in the Ration Card No. 1523050999 (S1. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. Hereafter I have embraced Islam Religion from Christian, Cheramar Community as per Certificate No. 453/2021, dated 27-3-2021, issued by Village Officer, Erattupetta. Hereafter I will be a member of Islam Religion and have changed my name as Muhammed Ihsan. J and will sign accordingly.

It is further notified that my minor son Muhammed Usman Ihsan, holder of Extract of School Admission Register with Admission No. 1945, date of Admission 21-5-2020, issued by Headmistress, P.M.S.A. P.T.M L.P School, Kaduvamuzhy, Erattupetta, have embraced Islam Religion from Christian, Cheramar Community as per Certificate No. 473/2021, dated 12-4-2021, issued by Village Officer, Erattupetta. Hereafter he will be a member of Islam Religion.

It is further notified that my another minor son Muhammed Umar Ihsan, holder of Birth Certificate with Registration No. 3456/2015, date of Registration 22-8-2015, issued by Registrar of Births and Deaths, Arpookara Grama Panchayat, have embraced Islam Religion from Christian, Cheramar Community as per Certificate No. 474/2021, dated 12-4-2021, issued by Village Officer, Erattupetta. Hereafter he will be a member of Islam Religion.

It is again notified that my another minor son Muhammad Shahabaz Ihsan, holder of Birth Certificate with Registration No. 268/2020, date of Registration 18-2-2020, issued by Registrar of Births, Deaths and Marriages, Pala Municipality, have embraced Islam Religion from Christian, Cheramar Community as per Certificate No. 475/2021, dated 12-4-2021, issued by Village Officer, Erattupetta. Hereafter he will be a member of Islam Religion.

The above changes will come into effect in all records related to us.

Ettumanoor,
16-4-2021.

NIJOSH JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajay Thomas, Olikara House, Mammoodu P. O., Changanacherry Taluk, Kottayam, Pin -686 536, holder of SSLC No. Q 496790 with Register No. 225144 of March 2015, Higher Secondary Examination Certificate No. HSE2/2017/121872 with Register No. 4123213 of March 2017, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 757/99, date of Registration 16-4-1999, issued by Registrar of Births and Deaths, Corporation of Thiruvananthapuram, Driving Licence No. 33/4241/2017, dated 24-10-2017, issued by Asst. LA, Changanacherry, PAN Card No. BHRPT0259B, issued from Income Tax Department, Govt. of India. Passport No. R 1475306, date of issue 21-7-2017, issued by Regional Passport Officer, Cochin have changed my name as AJ Tomas and will sign accordingly.

This change will come into effect in all records related to me.

Mammoodu,
19-4-2021.

AJAY THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashim K.S, Kakkanattu Vadakkethil House, Neelamperoor P. O., Kurichy, Changanacherry Taluk, Kottayam, Pin-686 534, holder of THSLC No. THSS 100559 with Register No. 700829 of March 2017, Vocational Higher Secondary Examination Certificate No. VE 11364 with Register No. 1802621 of March 2019, issued from Board of Vocational Higher Secondary Examinations, Thiruvananthapuram, BBA Course Certificate with Admission No. 1822, date of Admission 14-6-2019, issued by Principal, Bishop Speechy College for Advanced Studies, Pallom, Employment Exchange Identity Card with Registration No. 62-2017/2268, dated 22-6-2017, issued from Town Employment Exchange, Changanacherry, Birth Certificate with Registration No. II-2656/2000, date of Registration 1-12-2000, issued by Registrar, Births and Deaths, Kottayam Municipality, Driving Licence No. KL3320190018110, dated 15-11-2019, issued by SRTO, Changanacherry, Ration Card No. 1524032582 (S1. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, Election Identity Card No. ZDM2335545, dated 9-12-2019, issued by Electoral Registration Officer, Changanacherry LA Constituency, have changed my name as S. Vishnunarayanan and will sign accordingly.

This change will come into effect in all records related to me.

Neelamperoor,
21-4-2021.

ASHIM K.S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabu Mathew, Koottumkattil House, Kanjirappara P. O., Changanacherry Taluk, Kottayam, Pin-686 555, holder of Extract of School Admission Register with Admission No. 5686, date of Admission 6-6-1978, issued by Headmaster, St. Mary's UP School, Koothrappally, Election Identity Card No. UAH0986042, dated 10-11-2020, issued by Electoral Registration Officer, Kanjirappally LA Constituency and also known as Sabu M.K in the Ration Card No. 1524082734 (Sl. No. 6), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, in the SSLC of my son Abhijith Sabu with SSLC No. S 328040 with Register No. 213990 of March 2017 is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 55238329, dated 17-3-2021, issued by Village Officer, Vazhoor. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Sabu M.K only.

This change will come into effect in all records related to me.

Kanjirappara,
27-4-2021.

SABU MATHEW

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sakhipriya P.K, Poothakuzhiyil House, Punchavayal P. O., 504 Colony, Mundakayam, Kanjirappally Taluk, Kottayam-686 513, now working as LDC/BC in Municipal Office, Changanacherry, holder of All India Secondary School Examination 2008 Marks Statement with S.No. SSE/2008/364242, Roll No. 4134832, dated 27-5-2008, issued from Central Board of Secondary Education, Delhi, All India Secondary School Examination 2008 Certificate with S.No. SSE/2008/305488, Roll No. 4134832, dated 27-5-2008, issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination 2010 Marks Statement with S.No. SSCE/2010/281372, Roll No. 4618991, dated 19-5-2010, issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination 2010 Certificate No. 218224, Roll No. 4618991, dated 19-5-2010, issued from Central Board of Secondary Education, Delhi, Election Identity Card No. TTD0231514, dated 10-12-2019, issued by Electoral Registration Officer, Poonjar LA Constituency, PAN Card No. NPWPS2689P, issued from Income Tax Department, Govt. of India, Driving Licence No. 34/2531/2016, dated 8-7-2016, issued by Asst. L.A Kanjirappally, Ration Card No. 1526047255

(Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally, and also known as Sakhi Priya P.K in the Degree of B.Sc (Hons.) Ag. Certificate with Admission No. 2011-41-176, dated 1-12-2015, issued from Kerala Agricultural University, Thrissur is one and the same person. Hereafter I have changed my name as Sreepriya P.K and will sign accordingly.

This change will come into effect in all records related to me.

Punchavayal,
22-4-2021.

SAKHIPRIYA P.K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh S, Elikkattuveli House, Star Lane, MRA 77, Vaduthala P.O., Ernakulam District, Pin-682 023, holder of S.S.L.C. Book No. B 234245 with Register No. 55754 of March 1989 issued from Department of General Education, Kerala State, also known as Suresh Kumar S in the PAN Card with Permanent Account Number HPZPK3751M issued from Income Tax Department, Government of India, in the School Certificate with Admission No. 3598 date of Admission 18-5-2012 issued by the Headmistress C.C.P.L.M.A.I.H. School, Perumanoor, of my minor son Athul Krishna E S, in the Birth Certificate with Registration No 2189/2013 date of Registration 6-3-2013 issued by Health Supervisor Corporation of Cochin of my minor daughter Athulya Suresh E S, known as Suresh Kumar in the Birth Certificate with Registration No. 8326/2006 date of Registration 22-7-2006 issued by Health Supervisor Corporation of Cochin of my minor son Athul Krishna E S, in the Ration Card No. 1733078128 (at Sl. No. 3) dated 15-3-2017 issued by C.R.O. Kochi, known as Suresh in the Electoral Identity Card No. KL/15/100/303380 dated 7-10-1998 issued by the Electoral Registration Officer, Alappuzha Constituency, is one and the same person. I have embraced Christianity from Hindu-Mannan Community. Hereafter I will be a member of Christian Religion and have changed my name as Suresh Antony.

It is further notified that my minor son Athul Krishna E S, holder of Birth Certificate with Registration No. 8326/2006, date of Registration 22-7-2006 issued by Health Supervisor, Corporation of Cochin, School Certificate with admission No. 3598 date of Admission 18-5-2012 issued by the Headmistress C.C.P.L.M.A.I.H. School, Perumanoor, in the Ration Card No. 1733078128 (at Sl. No. 2) dated 15-3-2017 issued by C.R.O., Kochi, has embraced Christianity from Hindu-Mannan Community. Hereafter he will be a member of Christian Religion and have changed his name as Athul John E S.

It is again notified that my minor daughter Athulya Suresh E S, holder of Birth Certificate with Registration No. 2189/2013 date of Registration 6-3-2013 issued by Health Supervisor Corporation of Cochin, School Certificate with Admission No. 5229 date of Admission 27-5-2019 issued by the Headmistress ST. Antony's Higher Secondary School, Kacheripady, has embraced Christianity from Hindu-Mannan Community. Hereafter she will be a member of Christian Religion and have changed her name as Athulya Theresa E S.

This change will come into effect in all records related to us.

SURESH S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Adil Abdulla V K, 16A, Harvard, Skyline Ivy League, Edachira, Thengode P. O., Kakkanad, Ernakulam District, Pin-682 030, holder of Secondary School Examination Grade Sheet Cum Certificate of Performance Certificate S No. SSE/2012 379993 with Regn. No. M/SE/12/06513/00106 and Roll No. 4146206 dated 21-5-2012 issued from Central Board of Secondary Education, Delhi, All India Senior School Examination Certificate S No. SSCE/2014/834810 with Roll No. 4623429 dated 26-5-2014 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Technology in Mechanical Engineering Certificate Sl. No. 094967 of November 2018 dated 12 Sep. 2019 issued by Chancellor VIT (Vellore Institute of Technology), Tamil Nadu, Birth Certificate with Registration No. 409 date of Registration 6-4-1996 issued by Registrar of Births and Deaths, Corporation of Calicut, PAN Card with Permanent Account No. DHCPA7807K issued from the Income Tax Department, Government of India, Driving Licence No. 7/5848/2014 dated 5-7-2014 issued by Asst. LA Ernakulam, also known as Adil Abdulla Vadakke Kalamullathil in the Passport No. M0237064 issued on 21-7-2014 issued by Superintendent, Regional Passport Office, Kochi, is one and the same person. Hereafter I will be known by the name Adil Abdulla Vadakke Kalamullathil only.

This change will come into effect in all records related to me.

Kakkanad,
22-4-2021.

ADIL ABDULLA V K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Koikkalayyathu Linu Mathew, Flat 111 K, DD Diamond Valley, Edachira, Thengode P. O., Ernakulam District, Pin-682 030, holder of Secondary School Examination Certificate with Seat No. B055118 and Sr. No. of Certificate 078667 of March 1996 issued by Divisional Secretary, Maharashtra State Board of Secondary and Higher Secondary Education, Pune, Higher Secondary School Examination Certificate with Seat No. A-061102 and Sr. No. of Certificate 101675 of March 1998 issued by Divisional Secretary, Maharashtra State Board of Secondary and Higher Secondary Education, Pune, Birth Certificate with Registration No. 2091/1980 date of Registration 9-10-1980 issued by Health Inspector & Registrar of Births & Deaths, Adoor Municipality, in the Birth Certificate with Registration No. 29581/2012 date of Registration 18-11-2012 issued by Sub Registrar of Births & Deaths Corporation of Thiruvananthapuram, of my minor son Evan Linu Mathew, also known as Linu K Mathew in the Marriage Certificate No. C5-7018/2010 with Registration No. 269/2010(C) date of Registration 31-12-2010 issued by Local Registrar of Marriage (Common) & Secretary Vallicode Grama Panchayat, known as Linu Oommen Mathew in the Driving Licence No. 3/1834/2013 dated 21-3-2015 issued by Asst. LA Pathanamthitta, known as Linu Mathew Koikkalayyathu in the Degree of Bachelor of Arts Certificate of May 2001 dated 27th December 2001 issued by Vice-Chancellor University of Mumbai, in the Passport No. P1803741 issued on 15-12-2016 issued by Passport Officer, Passport Office, Thiruvananthapuram, of my wife Elizabeth Johnson, known as Linu Mathew in the PAN Card with Permanent Account No. AUEPK3497P issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. TWH1554955 dated 3-2-2020 issued by Electoral Registration Officer Thrikkakara Assembly Constituency, in the Electoral Identity Card No. TWH1555119 dated 3-2-2020 issued by Electoral Registration Officer, Thrikkakara Assembly Constituency, of my wife Elizabeth Johnson, in the Passport No. U7492156 issued on 4-12-2020 issued by Deputy Passport Officer, Regional Passport Office, Kochi, is one and the same person. Hereafter I will be known by the name Linu Mathew only.

This change will come into effect in all records related to me.

Edachira,
26-4-2021.

KOIKKALAYYATHU LINU MATHEW

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sachithananthan M V, Marayil House, Parakkadavu P. O., Kurumassery, Ernakulam District, Pin-683 579, holder of S.S.L.C. Book No. E 189320 with Register No. 285387 of March 1992 issued from Department of Education, Kerala State, Electoral Identity Card No. RZM0355206 dated 19-12-2014 issued by the Electoral Registration Officer, Angamaly Assembly Constituency, Duplicate Driving Licence No. 41/1202/2003 dated 17-5-2014 issued by Asst. LA Angamali, PAN Card with Permanent Account No. AMOPV3466H issued from the Income Tax Department Government of India, Labour Welfare Identity Card No. EKM03012937 dated 1-10-2013 issued from Kerala Shope and Commercial Establishments Labour Welfare, Marriage Certificate No. 172/2010 with Registration No. 172/2010 date of Registration 23-2-2010 issued by Secretary (Local Registrar) Porathissery Grama Panchayat, in the School Certificate with Admission No. 6386 date of Admission 28-5-2018 issued by the Principal Vidyadhiraja Vidyabhavan, Angamaly, of my minor daughter Sritha Sachin, also known as Sachithanandan M V in the Birth Certificate with Registration No. 4189/2011 date of Registration 30-12-2011 issued by First Grade Health Inspector and Registrar of Births and Deaths Aluva Municipality, of my minor daughter Sritha Sachin, known as M V Sachidanandan in the School Certificate with Admission No. 12546 date of Admission 18-5-2018 issued by the Headmistress St. Joseph's High School Poovathussery, of my minor daughter Ardra Sachin, in the Birth Certificate with Registration No. 411/2007 date of Registration 27-4-2007 issued by Health Inspector and Registrar of Births and Deaths Irinjalakuda Municipality, of my minor daughter Ardra Sachin, known as Sachithananthan in the Electoral Identity Card No. MST1505189 dated 20-6-2012 issued by the Electoral Registration Officer, Angamaly LA Constituency, of my wife Sindhu, in the Ration Card No. 1736133753 (at Sl. No. 4) dated 4-1-2019 issued by Taluk Supply Officer, Aluva, is one and the same person. Hereafter I will be known by the name Sachin M V only.

This change will come into effect in all records related to me.

Parakkadavu,
28-4-2021.

SACHITHANANTHAN M V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ragesh Ramachandran, Pottayil House, House No. 172, Kaprassery, Nedumbassery P. O., Ernakulam District, Pin-683 585, holder of S.S.L.C. No. F 363224 with Register No. 374273 of March 2006 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 321554 with Register No. 4158754 of March 2008 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Commerce Certificate Sl. No. 82 with Register No. 125283 S 2011 dated 23 June 2016 issued by Vice-Chancellor Mahatma Gandhi University, Kottayam, Birth Certificate with Registration No. 4752 date of Registration 19-12-1990 issued by Senior Health Inspector and Registrar of Birth and Death, Alwaye Municipality, PAN Card with Permanent Account No. CLGPR8002L issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. UZO0108357 dated 2-12-2009 issued by the Electoral Registration Officer, Aluva LA Constituency, Driving Licence No. 41/4045/2011 dated 2-8-2011 issued by Asst. LA Aluva, LIC Policy No. 779529093 with Proposal No. 175 date of Proposal 27-4-2016 issued from Life Insurance Corporation of India, in the LIC Policy No. 778005480 with Proposal No. 9635 date of Proposal 6-10-2010 issued from Life Insurance Corporation of India, of my mother Bini Ramachandran, Passport No. M8327320 issued on 24-4-2015 issued by Regional Passport Officer, Regional Passport Office, Cochin, also known as Rakesh in the Ration Card No. 1736015899 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Aluva, is one and the same person. I have embraced Christianity from Hindu-Viswakarma Community. Hereafter I will be a member of Christian Religion and have changed my name as Paul P.

This change will come into effect in all records related to me.

Kaprassery,
29-4-2021.

RAGESH RAMACHANDRAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bini N V, Pottayil House, House No. 172, Kaprassery, Nedumbassery P.O., Ernakulam District, Pin-683 585, holder of Standard X- Equivalency Certificate No. AF 05033 with Register No. 108634 of September 2012 issued from Board of Public Examinations, Kerala, The Kerala Advocates Clerks Welfare Fund Committee ID Card Membership No. 70/KACWFC/41/2016 issued by Secretary KACWFC, Thiruvananthapuram, also known as Bini Ramachandran in the PAN Card with Permanent Account No. CQHPB3217P issued from the Income Tax Department, Government of India, in the LIC Policy No. 779529093 with Proposal No. 175 date of Proposal 27-4-2016 issued from Life Insurance Corporation of India, of son Ragesh Ramachandran, known as Bini. Ramachandran A/S Bini N V in the LIC Policy No. 778005480 with Proposal No. 9635 date of Proposal 6-10-2010 issued from Life Insurance Corporation of India, known as Bini in the Electoral Identity Card No. KL/10/069/468144 dated 27-11-1997 issued by the Electoral Registration Officer, Vadakkekara Constituency, in the Ration Card No. 1736015899 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Aluva, is one and the same person. I have embraced Christianity from Hindu-Viswakarma Community. Hereafter I will be a member of Christian Religion and have changed my name as Mariya.

This change will come into effect in all records related to me.

Kaprassery,
29-4-2021.

BINI N V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shifa. K. M., Kallayil House, Aramkallu, Mannuthy P.O., Thrissur Taluk, Thrissur District, Pin code 680 651, holder of S.S.L.C. Book No.D 324404 with Register No. 713971 of March 2004, in the H.S.Examination Certificate No.HSE 420126 with Register No. 2179502 of March 2006, issued by the Joint Director (Examination) Board of H.S. Examinations Government of Kerala, in the Bachelor of Arts Certificate No. 0407410 with Register No. THAHAEC009 of April 2010 dated 19-6-2013 issued by the Vice Chancellor University of Calicut, in the Driving License No. 8/4918/2008 dated 16-6-2015 issued by the Assistant LA, Thrissur, in the PAN Card No. NLBPS9631 G issued by the Income Tax Department, Government of India also known as Shifa in the Election Identity Card No. XKE0261727 issued on 17-6-2011 by the Electoral Registration Officer, for Ollur, LA Constituency, in the Ration Card No. 1841217611 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Shifas. K.M.

These changes will come into effect in all records related to me.

Mannuthy,
13-4-2021.

SHIFA. K.M.

NOTIFICATION

I, Abdul Mujeeb Abubacker, Enchikalayil House, Ayyanthole P.O., Thrissur Taluk, Thrissur District, Pin-680 003, do hereby notify for the information of all concerned authorities and the public that my minor daughter Mehreen Enchikkalayil Abdul Mujeeb, holder of Birth Certificate with Registration No. 10680/2010 date of Registration 20-7-2010 issued by the Director of the Public Health Department, Doha-Qatar, in the Certificate of Entry of Birth of an Indian Citizen with Reg. No. QATDC2764310 date of Registration 10-8-2010 issued by the Attache/PS, Embassy of India, Doha (Qatar), in the Certificate with School Admission No. 17473 date of Admission 30-5-2020 School Admission No. 17473 date of Admission 30-5-2020 issued by the Headmistress, Infant Jesus G.H.School, Aranattukara, Thrissur and also known as Enchikkalayil Abdul Mujeeb Mehreen in the Indian Passport No. U2031162 issued on 27-1-2020 by the Dy. Passport Officer (CPPF-Mumbai), Passport Office, Mumbai, is one and the same person. Hereafter I have changed her name as Mehreen Mujeeb.

This change will come into effect in all records related to her.

Ayyanthole,
20-4-2021.

ABDUL MUJEEB ABUBACKER

NOTIFICATION

I, Abdul Mujeeb Abubacker, Enchikalayil House, Ayyanthole P.O., Thrissur Taluk, Thrissur District, Pin-680 003, do hereby notify for the information of all concerned authorities and the public that my minor son Salman Faris E A, holder of Birth Certificate with Registration No. 325/2005 date of Registration 1-2-2005 issued by the Registrar of Births and Deaths, Kodungallur Municipality, in the Extract of School Admission Register with Admission No. 461 date of Admission 9-5-2019 issued by the Principal, Salsabeel Green School, Kiraloor and also known as Enchikalayil Abdul Mujeeb Salman Faris in the Indian Passport No. U2029107 issued on 23-1-2020 by the Dy. Passport Officer (CPPF-Mumbai), Regional Passport Office, Mumbai, is one and the same person. Hereafter I have changed his name as Salman Faris Mujeeb.

This change will come into effect in all records related to him.

Ayyanthole,
20-4-2021.

ABDUL MUJEEB ABUBACKER

NOTIFICATION

I, Aswathi.P, Parakkalthodiyil House, Cheruthuruthy, Painkulam P.O., Talappilly Taluk, Thrissur District, Pin-679 531, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. J 162121 with Register No. 412438 of March 2009, as Hindu-Chettiyar is corrected as Hindu-Sadhu Chetties vide Community Certificate No. A4/3825/2021/3/Kdis dated 15-4-2021 issued by the Tahsildar, Talappilly.

This correction will come into effect in all records related to me.

Painkulam,
21-4-2021.

ASWATHI.P

NOTIFICATION

I, Rameesha.P.B, Parakkal Thodiyil House, Cheruthuruthy P. O., Talappilly Taluk, Thrissur District, Pin-679 531, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. J 248155 with Register No. 316580 of March 2009, as Hindu-Chettiyar is corrected as Hindu-Veerasaiva (Pandaram) vide Community Certificate No. A4/330/2021/25/Kdis dated 21-4-2021 issued by the Tahsildar, Talappilly.

This correction will come into effect in all records related to me.

Cheruthuruthy,
27-4-2021.

RAMEESHA.P.B

NOTIFICATION

I, Rajeesha.P.B, Parakkal Thodiyil House, Cheruthuruthy P. O., Talappilly Taluk, Thrissur District, Pin-679 531, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. H 074504 with Register No. 316835 of March 2008, as Hindu-Chettiyar is corrected as Hindu-Veerasaiva (Pandaram) vide Community Certificate No. A4/330/2021/26/Kdis dated 21-4-2021 issued by the Tahsildar, Talappilly.

This correction will come into effect in all records related to me.

Cheruthuruthy,
27-4-2021.

RAJEESHA.P.B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thomas, Kizhakuden House, Anakunnu, Elinjipra. P. O., Chalakkudy Taluk, Thrissur District, Pin-680 721, holder of Secondary School Examination Grade Sheet cum Certificate of Performance No. 1855294 with Roll No. 4346174, Registration No. T117/42087/0072 dated 3-6-2017 issued by

the Controller of Examinations, Central Board of Secondary Education, Delhi, in the Higher Secondary Examination Certificate No. 290824 with Register No. 7195108 of March 2020 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Birth Certificate with Registration No. 5094/20/2001 date of Registration 26-7-2001 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the PAN Card No. CFQPJ2062G issued by the Income Tax Department, Government of India, in the Ration Card No. 1875113902 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Chalakkudy, in the Driving Licence No. KL64 20210002418 issued on 15-1-2021 by the SRTO, Chalakkudy, have changed my name as Thomas John Kizhakuden.

This change will come into effect in all records related to me.

Elinjipra,
21-4-2021.

THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Remiyakrishnan. R, Attanchery Kalam, Attanchery, Tattamangalam P. O., Chittur Taluk, Palakkad-678 102 holder of SSLC Book No. J 355588 with Register No. 469486 of March 1997, Register No. 216711 of March 1998, also known as Remyakrishnan in the Election Identity Card No. DPR1295526 dated 30-4-2001 issued by the Electoral Registration Officer, Chittur LA Constituency, in the Ration Card No. 1947075543 (Sl. No. 3) dated 6-6-2017 issued by the Taluk Supply Officer, Chittur, known as Remyakrishnan in the Marriage Certificate with Registration No. 241/2007, dated 2-5-2007 issued by the Secretary, Palakkad Municipality, known as Remya Krishnan in the PAN Card No. DNIPK8994K issued from Income Tax Department, Govt. of India, known as Remyakrishnan. R in the Legal Heir Certificate dated 24-2-2021 issued from Office of the Tahsildar, Rourkela, Govt. of Odisha, in the Identification-Cum-Heirship-Cum Guardianship Certificate issued from South Eastern Railway, known as Remya Krishnan in the Birth Certificate of my son Aswin. K.R with Registration No. 2782/2008, date of Registration 15-3-2008 issued by the Registrar of Births and Deaths, Palghat Municipality, and as Remya in the Birth Certificate of my daughter Aradhya. K.R with Registration No. 311/2019, date of Registration 8-1-2019 issued by the Registrar, Births & Deaths, Rourkela Municipal Corporation, Govt. of Odisha is one and the same person. Hereafter, I will be known by the name Remya Krishnan. R only and will sign accordingly.

This change will come into effect in all records related to me.

Tattamangalam,
26-4-2021.

REMIYAKRISHNAN. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, C. Mukesh, Kolakkalam, Chaithanya Nagar, Ambattupalayam P. O., Chittur Taluk, Palakkad-678 104, have changed the name of my minor son Vishal Chamiyar. M holder of Birth Certificate with Registration No. 13206/2006, date of Registration 13-12-2006 issued by the Registrar of Births and Deaths, Palghat Municipality, Extract of School Admission Register with Admission No. 26197, date of Admission 9-5-2018 issued by the Headmistress, Govt. High School, Chittur, Ration Card No. 1947003555 (Sl. No. 4) dated 31-1-2020 issued by the Taluk Supply Officer, Chittur as Vishal. M.

This change will come into effect in all records related to him.

Ambattupalayam,
29-4-2021.

C. MUKESH

NOTIFICATION

I, Anoop.N., Nisha Nilayam House, Kolapparamba Post, Ernad Taluk, Malappuram District, Pin-676 522, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. Book No. I 444784, with Register No. 175959, of March 1998, as Hindu-Nair is corrected as Hindu-Veluthedath-Nair vide Community Certificate No. E2-1897/2021/SR, dated 13-4-2021, issued by the Tahsildar, Ernad, Manjeri.

This correction will come into effect in all records related to me.

Kolapparamba,
15-4-2021.

ANOOP.N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hamza.K.K., Kunnummal Kozhiparambil House, Chirayil Chungam, Chirayil Post, Kondotty Taluk, Malappuram District, Pin-673 638, holder of S.S.L.C. No. P 200955, with Register No. 265397, of March 2014, Driving Licence No. 65/9841/2016, dated 23-12-2016, issued by the Assistant Licensing Authority, Thirurangadi, also known as Hamza in the Birth Certificate with Registration No. 433/97, date of Registration 26-9-1997, issued by the Sub Registrar of Births and Deaths, Thenhippalam Grama Panchayat, and in the Ration Card No. 2077082935, (Sl. No. 6), issued by the Taluk Supply Officer, Kondotty, is one and the same person. Hereafter I have changed my name as Hamza Malik.K.K.

This change will come into effect in all records related to me.

Chirayil,
19-4-2021.

HAMZA.K.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Biju.O., Cheruth House, Chevayoor, Pulikkal Post, Kondotty Taluk, Malappuram District, Pin-673 637, holder of S.S.L.C. No. P 240857, with Register No. 233448, of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/321471, with Register No. 3325591, of March 2016, of Board of Higher Secondary Examination, Government of Kerala, Diploma in Tool & Die Engineering Certificate No. 0190686, with Register No. 16110191, of April 2019, of State Board of Technical Education, Kerala, Electoral Identity Card No. ZXU0668012, dated 22-4-2016, issued by the Electoral Registration Officer, Kondotty Constituency, Driving Licence No. 10/3292/2019, dated 11-3-2019, issued by the Assistant Licensing Authority, Malappuram, and PAN Card with Permanent Account No. ENMPB7911L, issued from the Income Tax Department, Government of India, also known as Biju in the Birth Certificate with Registration No. 1344/1997, date of Registration 16-7-1997, issued by the Registrar of Births and Deaths, Kondotty Municipality, and in the Ration Card No. 2077051021, (Sl. No. 3), issued by the Taluk Supply Officer, Kondotty, is one and the same person. Hereafter I have changed my name as Abhijith.O.

This change will come into effect in all records related to me.

Pulikkal,
7-4-2021.

BIJU.O.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ramanan KB, Kottanchira House, Maniyangode Post, Kalpetta Village, Vythiri Taluk, Wayanad District, Pin-673 121, holder of Standard X-Equivalency Certificate No. AZ64434 with Register No. 12106 of October 2017, issued from General Education Department, Govt. of Kerala, in the Driving Licence No. 12/2959/2012 dated 22-11-2019 issued by the Asst. LA Wayanad have changed my name as Sujeesh KB.

This change will come into effect in all records related to me.

Kalpetta,
16-4-2020.

RAMANAN KB

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Neethu peter, Vallikade House, Puthenkunnu Post, Bathery Taluk, Wayanad District, Pin-673 595, holder of SSLC No. P176900 with the Register No. 164720 of March 2014, in the Passport No. R0356385, date of issue 3-7-2017 issued by Passport Office Kozhikode. I have embraced Islam Religion from Christian Pentacost as per Discharge Certificate No. 348/19 dated 4-7-2019 issued by Secretary, Maunathul Islam Association Ponnani Nagaram, with a new name Lamiya Naadhi. Hereafter I will be a member of Islam Religion and known by Lamiya Nadhi only.

This change will come into effect in all records related to me.

Makkutty, 19-4-2021.

NEETHU PETER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Allymole John, Puthenpurackal House, Perumpunna P. O., Peravoor, Kannur District, Pin-670 673, holder of S.S.L.C. Book No. G 043225 with Register No. 57761 of March 1994, Bachelor of Arts Certificate No. 105259 with Reg. No. 202237 of April 2004 issued by the Vice Chancellor, University of Calicut, in the Marriage Certificate No. 485/2010 with Registration No. 53/2010 date of Registration 5-5-2010 issued by the Local Registrar of Marriages (Common), Muzhakkunnu Grama Panchayat, also known as Ally Shine in the PAN Card No. AXSPA4618F issued from Income Tax Department, Govt. of India, in the Birth Certificate of my minor son Alan Joseph Shine with Registration No. 153/2017/02/00011, date of Registration 5th January 2017 issued by the Registrar of Birth & Death, Municipal Office, Hosur, Tamil Nadu, in the Birth Certificate of my minor daughter Almiya Maria Shine with Registration No. B-2019:33-983-000277, date of Registration 14-5-2019 issued by the Registrar of Birth & Death, Municipal Office, Hosur, Tamil Nadu, and as Ally John in the Birth Certificate of my another minor daughter Alicia Shine with Registration No. 369/2007, date of Registration 18-4-2007 issued by the Registrar of Birth & Death & Special Grade Secretary, Keezhur Chavassery Grama Panchayat, is one and the same person. Hereafter I will be known by the name Ally Shine only on consequent to my marriage.

This change will come into effect in all records related to me.

Kannur, 9-4-2021.

ALLYMOLE JOHN

NOTIFICATION

I, Bhavya P.B., Puthussery House, Ambayathode P. O., Kottiyoor, Kannur District, Pin-670 651, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Kurichian in my S.S.L.C. No. R 408071 with Register No. 237942 of March 2016 is corrected as Hindu-Thiyya vide Certificate No. RDis/3511/2021/E2 dated 1-3-2021 of Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Ambayathode, 19-4-2021.

BHAVYA P.B.

NOTIFICATION

I, Bhavyesh P.B., Puthussery House, Ambayathode P. O., Kottiyoor, Kannur District, Pin-670 651, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Kurichiya in my S.S.L.C. No. T 498209 with Register No. 234954 of March 2018 is corrected as Hindu-Thiyya vide Certificate No. RDis/3510/2021/E2 dated 1-3-2021 of Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Ambayathode, 19-4-2021.

BHAVYESH P.B.

കേരള സംസ്ഥാന വഖ്ഫ് ബോർഡ്

[1995-ലെ വഖ്ഫ് ആക്ട് 53-ാം വകുപ്പ്, കേരള സ്റ്റേറ്റ് വഖ്ഫ് റൂൾസ് 2019, ചട്ടം 80(2) എന്നിവ പ്രകാരം പ്രസിദ്ധപ്പെടുത്തുന്നത്]

വസ്തു വാങ്ങൽ വിജ്ഞാപനം

No. A11-1756/2021-KNR. 2021 ഏപ്രിൽ 27.

കേരള സംസ്ഥാന വഖ്ഫ് ബോർഡിൽ 5636/ആർ.എ. നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള കണ്ണൂർ ജില്ല, കണ്ണൂർ താലൂക്കിൽപ്പെട്ട ശാദുലിയ പള്ളിക്കുവേണ്ടി കണ്ണൂർ ജില്ല, കണ്ണൂർ താലൂക്ക്, മുഴപ്പിലങ്ങാട് വില്ലേജിൽപ്പെട്ട സർവ്വെ 238 (റീ.സ. നമ്പർ 84/103)-ൽപ്പെട്ട 16½ സെന്റ് വസ്തുവും അതിലിരിപ്പ് കെട്ടിടവും, വഖ്ഫിനുവേണ്ടി പുതിയ പള്ളി നിർമ്മിക്കുന്നതിനായി സെന്റോന്നിന് 4 ലക്ഷം രൂപ നിരക്കിൽ അയിഷ, പി. പി. മുതൽപേരിൽ നിന്നും വാങ്ങുന്നതിന് വഖ്ഫ് പ്രസിഡന്റ് അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

മേൽ വസ്തു പള്ളിക്കുവേണ്ടി വാങ്ങുന്നതിന് അനുമതി നൽകുന്ന കാര്യത്തിൽ ആർക്കെങ്കിലും എന്തെങ്കിലും ആക്ഷേപങ്ങളോ അഭിപ്രായങ്ങളോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 14 ദിവസങ്ങൾക്കകം ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, കേരള സംസ്ഥാന വഖ്ഫ് ബോർഡ്, വി.ഐ.പി. റോഡ്, കലൂർ, കൊച്ചി-682 017 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനുശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ലെന്നുള്ള വിവരം ബന്ധപ്പെട്ട എല്ലാവരെയും അറിയിച്ചുകൊള്ളുന്നു.

(ഒപ്പ്) കൊച്ചി. ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ.